

(12/26)

HIGH COURT OF DELHI AT NEW DELHI

No. 1210/RG/DHC/2026

Date: 04.08.2026

From :

Registrar General,
Delhi High Court
New Delhi.

To

The Principal District & Sessions Judge (HQ),
Tis Hazari Courts,
Delhi.

Subject: Symposium on "Pleading with Precision: Decoding Order VI CPC, 1908 in the Context of IPD".

Madam,

A symposium on the theme "*Pleading with Precision: Decoding Order VI CPC, 1908 in the Context of IPD*", was held on 23.05.2026 at Delhi High Court.

Considering the educational, academic and practical significance of the said symposium, Hon'ble the Chief Justice has been pleased to direct that the hyperlink containing the edited video recording of the Symposium together with the Power Point presentations (PPTs) displayed during the sessions be circulated amongst all Judicial Officers under your administrative control so that it may serve as a valuable learning resource for members of Delhi Higher Judicial Service and Delhi Judicial Service.

The hyperlink for accessing the edited video recording and the PowerPoint presentations is https://drive.google.com/drive/folders/1Y15ROMvUcCjB8KIR_zBOG2diih-TXB8J?usp=sharing

Yours faithfully,

H.K. Arora

Registrar (Original IPD Statistics and JJC)
for Registrar General
Delhi High Court

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

No. 46349-474 Misc.(Rules)/Gaz/2026

Dated 04 AUG 2026

Sub:- Symposium on "Pleading with Precision: Decoding Order VI CPC, 1908 in the Context of IPD".

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge, all court complexes, Delhi/New Delhi/RACC.
2. All the Judicial Officers of DHJS & DJS (Central), Tis Hazari Courts, Delhi.
3. The AO(J)/Branch In-Charge, Computer Branch, General Branch, (Central), Library, Tis Hazari Courts, Delhi.
4. The PS/Reader to Ld. Principal District & Sessions Judge (HQs), Delhi.
5. The Website Committee (Hindi/English) Tis Hazari Courts, Delhi. ✓
6. The R&I Branch (Central) for uploading on Iavers